

SUPREME COURT OF INDIA

The Supreme Court Collegium has recommended the name of Shri Justice Abhay Ahuja, Additional Judge, for appointment as permanent Judge of the High Court of Bombay in the following terms:

On 4 September 2023, the Collegium of the High Court of Bombay unanimously recommended the name of Shri Justice Abhay Ahuja for appointment as permanent Judge of that High Court.

The Chief Ministers and the Governors of the States of Maharashtra and Goa have concurred with the above recommendation.

In terms of the Memorandum of Procedure, we have consulted Judges of the Supreme Court who are conversant with the functioning of the High Court of Bombay with a view to ascertain the fitness and suitability of Shri Justice Abhay Ahuja for appointment as permanent Judge.

The Committee of two Judges of the Supreme Court constituted by the Chief Justice of India in terms of the Resolution dated 26 October 2017 of the Supreme Court Collegium has assessed the judgments of Shri Justice Abhay Ahuja. The Committee has reported that his judgments are up to the mark.



With a view to assess the merit and suitability of Shri Justice Abhay Ahuja for appointment as permanent Judge, we have scrutinized and evaluated the material placed on record, including the opinion of our consultee-colleagues.

Having considered all aspects of the matter and on an overall consideration of the above proposal including the opinion of our consultee-colleagues regarding his suitability, the Collegium is of the considered view that Shri Justice Abhay Ahuja is fit and suitable for being appointed as permanent Judge of the High Court.

In view of the above, the Collegium resolves to recommend that Shri Justice Abhay Ahuja, Additional Judge, be appointed as permanent Judge of the High Court of Bombay

(Dhananjaya Y Chandrachud), CJI

(Sanjiv Khanna), J

(BR Gavai), J

4 January 2024

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